

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1584 OF 2004

Subodhkumar and Ors.  
Appellant (s)

Ap

VERSUS

Bhagwant Namdeorao Mehetre and Ors.  
Respondent (s)

Re

Date : 25/01/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. A.K. Sanghi,Adv.

For Respondent(s) Mr. Venkateswara Rao Anumolu,Adv.

Hon'ble Mr. Justice S.H. Kapadia pronounced

Judgment of the Bench comprising Hon'ble Dr. Justice Arijit

Pasayat and His Lordship.

The appeal is dismissed with no order as to  
costs in

terms of the signed judgment.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master

Signed Reportable judgment is placed on the file.